

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 308
(IB)- 1781(ND)2018
IA/3371/2020 & IA/3896/2020 & IA/3898/2020 & IA/3912/2020

IN THE MATTER OF:

M/s. Indu Kumar & Ors.

...Applicant/Petitioner

Versus

M/s. Saha Infratech Pvt. Ltd.

...Respondent

SECTION: 7 of IBC, 2016

Order Delivered on 07.10.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)


SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Amulya Dingra, Mr. Diwakar Singh, Mr. Sandeep Kalhan

ORDER

Renotify this case on 14.10.2020.


(T.S. Singh)
(Court Officer)